

[Print](#)**Defective Case Register from 2026-01-16 to 2026-01-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/466/2026	ADV.	2026-01-16	1.Cause title of wp(c) no.35153/2021not filed i) Annexure-2 not filed.ii) Wp(c) no. not correct on the top of the Index.iii) O.A. no. not mentioned in Reference certificate.iv)Order passed in O.A.no.3885(c) of 2012 not filed.v) For further S.R. after removal of defect.
2	D-WP(C)/1413/2026	PRATAP KUMAR BEHERA	2026-01-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
3	D-WP(C)/1774/2026	ARJUNA CHARANA BEHERA	2026-01-16	1. Sl. no.2 not correctly furnished in affidavit.
4	D-WP(C)/55425/2025	SOURAV DAS	2026-01-16	Address of Opp.party not correctly furnished.
5	D-BLAPL/1485/2026	LAXMI CHARAN BEHERA	2026-01-16	Occupation of the deponent not properly mentioned in Affidavit.
6	D-BLAPL/1420/2026	SUNIL KUMAR PANDA	2026-01-16	.Subject Code incorrectly Mentioned
7	D-CMP/48850/2025	RAGHUNATH DASMOHAPATRA	2026-01-16	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.A. Fee of Rs.1.10/order be paid on C.Copy on A-3.2.O.Ps No-6 to 8 already transposed to Petitioners No-3 to 5 be deleted. 3.Defendant No-1 and 8 to 12 not made Party in this Petition.4.Address of Petitioner No-5 O.Ps No-5 11 12 21 22 25 29 32 and 33 not mentioned in the Petition.
8	D-CRLREV/1305/2026	PRASANNA KUMAR MISHRA	2026-01-16	Authentication Rs12.10/- not paid 2.Code not indicated. 3. CRLMC mentioned instead of CRLREV in I.A. 4. O.P.-2 not signed and not mentioned in V>Nama.
9	D-BLAPL/1497/2026	PRADIPTA BEURA	2026-01-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the Informant mentioned in para-2 be redacted.Thereafter put up for S.R
10	D-MACA/1938/2026	SOMNATH ROY	2026-01-16	Period of Delay 132 days 2.statutory deposit not made
11	D-CONTC/50/2026	ADV.	2026-01-16	i) Date of letter not correct in para- M of the petition.ii ) Postal receipt not filed .iii) For further S.R.
12	D-ABLAPL/1219/2026	SATYA NARAYAN MISHRA 4	2026-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. 1. Sl.no. 2 not proper in affidavit as per C.T
13	D-CRLA/1087/2026	ASIT KUMAR JENA	2026-01-16	Status of appellant not furnished 2.Provision of Law Wrongly furnished 3. Code Wrongly indicated 4. Addressed to the Hon Ble Court not furnished in I.As. 5. Good ground certificate not furnished
14	D-ABLAPL/1185/2026	SURYAKANTA DWIBEDI	2026-01-16	i) Sl. no. of petitioner in petition not correct. ii).Subject Code Not Furnished .
15	D-CRLMP/1262/2026	ALOK KUMAR MOHAPATRA	2026-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-BLAPL/1430/2026	PRASANTA KUMAR SAHOO	2026-01-16	i) page no. 11 not neat and legible.
17	D-WP(C)/1737/2026	ARJUNA CHARANA BEHERA	2026-01-16	1. Age of the petitioner in cause title not tally with affidavit.
18	D-CONTC/572/2026	ADV	2026-01-16	1. WPC case number not correctly furnished in para no.1 and para no.7. 2. I.A. number not correctly furnished in 4th line of the page no.6. 3. Reference certificate not furnished.
19	D-WP(C)/192/2026	ABINASH ROUTRAY	2026-01-16	Page nos. 8 to 10 not neat and legible.
20	D-WA/1688/2026	DEBASHIS TRIPATHY,A.G.A	2026-01-16	i) Para no. not correctly mention in appeal memo. ii) Year of the wp (c) not correctly mention in para no.1 and 4 in I.A. no. 202/2026.
21	D-CRLMC/36013/2025	PRADEEP KUMAR DASH	2026-01-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of Victim / Informant has been mentioned in Synosis and Para no.2.
22	D-WP(C)/2050/2026	AJAYA KUMAR TRIPATHY	2026-01-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-ABLAPL/1111/2026	SUSHANTA KUMAR PRADHAN	2026-01-16	i) Complete annexure -2 not filed.
24	D-WP(C)/428/2026	NIRANJAN BISWAL	2026-01-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-BLAPL/1522/2026	PRASANTA KUMAR JENA	2026-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-CRLMA/1513/2026	ADV.	2026-01-16	Put up for SR after filing of c. copy of impugned order.
27	D-ABLAPL/1093/2026	GOPINATH MISHRA	2026-01-16	i) Occupation of the deponent not furnished.ii) L.T.I. of petitioner no. 2 and 3 not attested and full name not furnished of petitioner no.3 in vakalatnama .
28	D-ABLAPL/1180/2026	DEBASNAN DAS	2026-01-16	1. L.T I of petitioner-2 not attested by Adv. in V. nama

29	D-WA/1598/2026	MANOJ KUMAR PATI	2026-01-16	AU fee Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. i) Synopsis not page mark in Index. ii) Date of order wrongly mention in synopsis, cause title, para no. 1 in appeal memo and para no. 1 and 4 in I.A. iii) Legible copy of page no. 24 to be filed.
30	D-CRLMC/1426/2026	SURYAKANTA DASH	2026-01-16	1. Name of the petitioners not correctly furnished in cause title of the I.A. petition. 2. Signature of the petitioner no.3 in V.nama not tally with cause title. 3. Signature of the petitioner no.1 in Affidavit not tally with signature of the V.nama
31	D-MACA/1751/2026	RIMJHIMBALA PATI	2026-01-16	statutory deposit not made
32	D-MACA/2014/2026	ANUPAM DASH	2026-01-16	1. Period of Delay 14days 2. Court Fee Rs.14,296/ payable , not paid 3.statutory deposit not made
33	D-FAO/1486/2026	PRASANNA KUMAR MISHRA	2026-01-16	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid.
34	D-ABLAPL/38695/2025	SANJAY KUMAR DASH	2026-01-16	1. Document filed Under Ann.1 is not correct. Copy of FIR No.196 be filed.
35	D-MACA/1970/2026	BIJOY DASMOHAPATRA	2026-01-16	Period of Delay 74 days
36	D-CONTC/1135/2026	ADV.	2026-01-16	The net copy of the order dated 23.06.2025 in W.P(C) No.41601 of2025 mentioned in the Index (Anx-A/1.) appears to be wrong.
37	D-MACA/1689/2026	ANUPAM DASH	2026-01-16	1. Period of Delay 79 days 2. Court Fee Rs. 1880/ payable , not paid 3. statutory deposit not made
38	D-BLAPL/1528/2026	SURENDRA MOHANTY	2026-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Honble Court not tally with cause title and Rejection order.Paragraph not correctly mentioned in the affidavit
39	D-ABLAPL/1320/2026	SOUBHAGYA KUMAR DASH	2026-01-16	1. Name and Address of the petitioner not furnished in V>Nama
40	D-WP(C)/1803/2026	SUNIL KUMAR PANDA	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-ABLAPL/1186/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-16	i) Annexure -1 not marked in page -7
42	D-CRLMC/1190/2026	CHITTA RANJAN PATTNAIK	2026-01-16	1. Page no.18 annex-4 not exhibited. 2. Certified copy of annex-3 not filed
43	D-WP(C)/2069/2026	KARUNAKAR GAYA	2026-01-16	Mitu Ch.Das and Prakash Das who are not parties but executants in Petition.
44	D-ABLAPL/1210/2026	PRONOY MOHANTY	2026-01-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
45	D-CONTC/57/2026	ADV	2026-01-16	COPY OF CAUSE TITLE IN W.P(C) NO.29271/2025 BE FILED THEN PUT UP FOR SR

46	D-ABLAPL/1226/2026	LAXMIDHAR MAHAPATRA	2026-01-16	i) page nos. 9,10 and 12 not neat and legible.ii) in the cause title mention that this is the 1st Anticipatory bail not correct.
47	D-WP(C)/708/2026	AJAYA KUMAR TRIPATHY	2026-01-16	1.D.C.Fee of Rs.6/- to be paid on C.T. 2.D.C.Fee of Rs77/-(Hologram,A.W.fee.L A A Etc) to be paid on V>Nama
48	D-WP(C)/1841/2026	AKASH ACHARYA	2026-01-16	Address of opp.no.4 not furnished
49	D-CRLMA/706/2026	ADV.	2026-01-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) ABLAPL no not correctly furnished in prayer. ii) Page mark not properly in Anx. Index, book mark. iii) A. fee Rs- 2.25/- to be paid. iv).Subject Code Not Furnished .
50	D-WP(C)/1569/2026	SATYAJIT BEHERA	2026-01-16	1. In Index, Annexure-2 ,copy of the letter dated mentioned 24.12.93 instead of 29.12.1993 2. Page no 36 not legible 3. Annexure 12 not attested.
51	D-WP(C)/1919/2026	AKSHAYA KUMAR PANDEY	2026-01-16	Truck bearing registration number OD-21-D-9643 mentioned in the date chart appears to be wrong.
52	D-WP(C)/55540/2025	SOUMYA RANJAN MOHANTY	2026-01-16	Index not properly page marked
53	D-ABLAPL/1182/2026	SMRUTI RANJAN ROUT	2026-01-16	i) Age of the petitioner in cause title not tally with Affidavit.
54	D-BLAPL/1393/2026	BHABANI SHANKAR DASPARIDA	2026-01-16	In Index page marking not done correctly in Annexure-1
55	D-BLAPL/1351/2026	PRADEEP KUMAR NATH	2026-01-16	1. Hologram of Rs.50/- not affixed in V.nama. 2..Petition not correctly addressed to Honorable Court
56	D-WP(C)/206/2026	SIVA SANKAR CHAINI	2026-01-16	Fathers name not mentioned in the cause title.
57	D-WP(C)/1110/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-16	Page 19 20 21 34 and 35 not neat.
58	D-WP(C)/1764/2026	ARJUNA CHARANA BEHERA	2026-01-16	14-NOT PROPERLY INDEXED.
59	D-CRLREV/1324/2026	BIRAJA PRASANNA DAS	2026-01-16	1. Period of Delay 46 days delay, Limitation petition not filed. 2. Authentication fee of Rs11/- not paid in Annex-5. 3. Good ground certificate not furnished. 4. Oriya undertaking not furnished
60	D-WP(C)/1789/2026	AMIT PRASAD BOSE	2026-01-16	Page 10 not available.
61	D-BLAPL/1355/2026	MANORANJAN PADHY	2026-01-16	1. In Affidavit, Name of the petitioner wrongly furnished.
62	D-ABLAPL/1300/2026	BIJAYA KUMAR BEHERA 1	2026-01-16	1. Copy is not served
63	D-WP(C)/1806/2026	SUNIL KUMAR PANDA	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

64	D-EXP/2094/2026	SANTOSH KUMAR MAHANTY	2026-01-16	Put up for SR after filing of c. copy of impugned order
65	D-BLAPL/1071/2026	DEEPAK KU SAHOO	2026-01-16	1.CT NO 2298 OF 2025 MENTIONED IN CAUSE TITLE NEED TO BE RECTIFIED TO 2228 OF 2025 AS PER FIR COPY.
66	D-WP(C)/38/2026	AMIT PRASAD BOSE	2026-01-16	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title.
67	D-WP(C)/604/2026	SHYAMANANDA MOHARANA	2026-01-16	1.Pages Nos-45,46,50,51,52,53,54,55,56,57,58,59,60,61,63 not legible.
68	D-ABLAPL/1230/2026	DEBASNAN DAS	2026-01-16	i) Year of the date not correctly furnished in affidavit.ii) Page no. 12, 14, 15 and 16 not properly scanning.iii) Page no. 13 not neat.
69	D-RVWPET/386/2026	MOHAMMED RIAZ	2026-01-16	Period of Delay 11 days delay. 2.AU fee Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 3.Provision of Law Not furnished 4. Code Incorrect i) C. copy of under Anx-1 not in proper place. ii) Page mark not properly in petition and Anxs as well as Index. iii) wp (c) no. wrongly mention in reference certificate.
70	D-ABLAPL/1125/2026	NIRANJAN LENKA	2026-01-16	1. Paragraph 5 of the petition has been left blank
71	D-WA/1229/2026	DEBASISH TRIPATHY,A.G.A	2026-01-16	i) Serial no. not mention in respondents.ii) Status of proforma respondent not furnished. iii)Address of the Honble court wrongly furnished. iv) Date of order wrongly furnished in prayer. v) legible copy of page no. 14 to be filed.
72	D-ABLAPL/1237/2026	MANAS KUMAR CHAND	2026-01-16	i) Opp.party nos.4 5 and 6 executed their name in vakalatnama not tally with cause title.
73	D-CRLMP/902/2026	ANAND JENA	2026-01-16	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
74	D-WP(C)/862/2026	BIBHUTI KESHARI BISWAL	2026-01-16	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copies of extra order not tally with Index.D.C.Fee of Rs.36/- not paid.Name of the petitioner not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
75	D-BLAPL/1088/2026	SABANA KHATUN	2026-01-16	1. In declaration under affidavit, no of paragraphs not furnished. 2. Page no 21 is not properly placed that is upside down 3. Annexure-1 not attested 4. Annexure-II not marked at page no 110 as per index 5. After V. nama, another page annexed to be removed. 6. Pending before the court not mentioned in cause title of the application.
76	D-BLAPL/1364/2026	MANORANJAN PADHY	2026-01-16	1. Name of the petitioner wrongly furnished in Affidavit 2. Free copy/ Certified copy of Rejection order not filled. 3. FIR copy not attested.

77	D-ABLAPL/984/2026	SUDHANSU SEKHAR DASH	2026-01-16	i) Page no. 52 not legible.ii) Page nos.21 to 24, 34, 46 to 48,50 to 56 ,58, 59, 62,63, 66, 68, 70, 71,74,76,78,80,82,84,86,88,90,91,93to95,97,98 and 99 not neat and legible.
78	D-CONTC/536/2026	ADV.	2026-01-16	REFERENCE CERTIFICATE NOT FURNISHED
79	D-ABLAPL/1181/2026	PITAMBAR PANDA	2026-01-16	i) Page mark of annexure-2 not furnished in Index.
80	D-WP(C)/1402/2026	SARAT CHANDRA MEKAP	2026-01-16	petitioner no.7 not executed in V.nama.
81	D-ABLAPL/1205/2026	SUNIL KUMAR PANDA	2026-01-16	1. As per FIRs details date of disp. of not furnished in ref. certificate.
82	D-WP(C)/218/2026	MAHENDRA KUMAR SAHOO	2026-01-16	Page 15 not neat.
83	D-CMP/1984/2026	BHASKAR CHANDRA PANDA	2026-01-16	3-AUTHENTICATION FEE IS DEFICIENT. O.Ps No-6 and 7 being Dead P.L.Rs be substituted in their Place
84	D-MACA/1671/2026	ANUPAM DASH	2026-01-16	1. Period of Delay 53 days 2. Court Fee Rs. 19,655/ payable ,not paid 3. statutory deposit not made
85	D-CRLMA/705/2026	ADV.	2026-01-16	i) Page mark not properly Anx, index, and book mark. ii) code no. not furnished in cause title. iii) A. fee Rs- 2.25/- to be paid.
86	D-CONTC/1016/2026	ADV	2026-01-16	Reference certificate not furnished
87	D-BLAPL/1518/2026	SOUBHAGYA KUMAR DASH	2026-01-16	Name of the petitioner mentioned in cause title not tally with signature AND Rejection order
88	D-BLAPL/1433/2026	DEVASHIS PANDA	2026-01-16	i) Page no. 9 , 10 ,12 to 15 , 30 to 34 not legible.
89	D-WP(C)/1864/2026	USHARANI PATI	2026-01-16	Petitioner nos. 2 to 4 not executed in V.nama.
90	D-WP(C)/499/2026	KISHORE KUMAR MISHRA	2026-01-16	.Subject Code Not Furnished .
91	D-WP(C)/1500/2026	JAJATI KISHORE MOHANTY	2026-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also affidavit of the I.A.
92	D-WP(C)/54715/2025	SUDARSAN BEHERA	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 20 and24 not neat
93	D-BLAPL/1446/2026	AMITAV TRIPATHY	2026-01-16	) ABLAPL no. mentioned in para -4 of the petition not reflect in Reference certificate.
94	D-ABLAPL/1329/2026	SOUBHAGYA KUMAR DASH	2026-01-16	1. Name and Address of the petitioner not furnished in V>Nama .
95	D-WA/1562/2026	RAMACHANDRA PANIGRAHY	2026-01-16	i) Detail address of appellant and Respondent no. 2 to be furnished. iii) Status of the parties not furnished. iii) Date of order and wp (c) no. not furnished in being aggrieved. iv) para no. not correctly furnished in appeal memo. v) Neat

				and legible copy of page no. 39 to 44,49 to 52,55 to 60, 65 to 68,71 to 76,81,82,85 are to be filed. vi) Page no. 31 not properly scan.
96	D-BLAPL/1296/2026	DEEPAK KU SAHOO	2026-01-16	Annexure-1 and 2 not paginated.
97	D-FAO/1854/2026	PRADEEP KUMAR MISHRA	2026-01-16	1.Appellant executed the Vakalat. in two ways.
98	D-BLAPL/1447/2026	AMITAV TRIPATHY	2026-01-16	i) Page 9 not properly scanned.ii) Name of the trial court mentioned in cause title, para-1 and prayer of the petition not tally with Rejection order.
99	D-ABLAPL/1328/2026	SOUBHAGYA KUMAR DASH	2026-01-16	1. Name and address of the petitioner not furnished in V>Nama
100	D-WP(C)/1575/2026	SATYABRATA DASH	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-WP(C)/229/2026	AJAYA KUMAR TRIPATHY	2026-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index and book marks page mark not tally.Page 12 not found.
102	D-CRLREV/1373/2026	RAJENDRA KUMAR PRADHAN	2026-01-16	1.Good ground certificate not furnished.
103	D-CMAPL/2031/2026	ADV.	2026-01-16	Put up for SR after filing of c. copy of impugned order.
104	D-WA/1266/2026	SARAT CHANDRA DASH	2026-01-16	AU fee Rs 2.25/- to be paid i) Anx-9 not mention in book mark. ii) Undertaking for translation copy of odia not filed. iii) Legible copy of page no. 38,129,132 to 137 and 141 to 145 are to be filed. iv) Page no. 50 not available.
105	D-BLAPL/1292/2026	BIJAYA KUMAR RAGADA	2026-01-16	1. Copy is not served
106	D-WP(C)/420/2026	RAJ KISHOR SWAIN	2026-01-16	Copy of the order passed in WP(c) No-7075/21 mentioned in the Index(Anx-6),para-18 and 20 body of the petition appears to be wrong.
107	D-MSA/54026/2025	SANATAN DAS	2026-01-16	1. Period of Delay 537 days.IA for condonation of delay not Filed
108	D-WP(C)/1215/2026	KARUNAKAR RATH	2026-01-16	.Subject Code Not Furnished .
109	D-MACA/1932/2026	SOMNATH ROY	2026-01-16	Period of Delay 132 days 2.statutory deposit not made
110	D-WP(C)/1785/2026	SOUMYA JYOTI BISWAL	2026-01-16	Address of Opp.party no.1 not mentioned
111	D-CRLMC/1451/2026	AMIT PRASAD BOSE	2026-01-16	1. Date of order not correctly furnished 8th line in para no. 1.
112	D-ABLAPL/1229/2026	LAXMIDHAR MAHAPATRA	2026-01-16	i)In Reference certificate mentioned that it is a 1st bail application which is not correct.
113	D-ABLAPL/1244/2026	MANAS KUMAR CHAND	2026-01-16	1. Date chart has not been furnished. 2. In the first para of the petition,P.S. name is not correctly furnished.
114	D-ABLAPL/1108/2026	SUSHANTA KUMAR PRADHAN	2026-01-16	i) Complete annexure-2 not filed.

115	D-CONTC/584/2026	ADV.	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-CONTC/550/2026	ADV.	2026-01-16	Subject code not correctly furnished
117	D-WP(C)/2139/2026	PRABHU PRASAD MOHANTY	2026-01-16	Name of petitioner not tally with cause title executed Vnama.
118	D-BLAPL/1346/2026	RABI NARAYAN MOHANTY	2026-01-16	.Subject Code incorrectly Mentioned
119	D-CRLMC/1165/2026	ASHOK KUMAR SWAIN-1	2026-01-16	1. Page no.12 not legible.
120	D-BLAPL/1526/2026	TANMAYA KUMAR MOHANTY	2026-01-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Honble Court not tally with cause title and Rejection order.
121	D-WP(C)/1892/2026	ABHISEK AGARWAL	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 21 not neat
122	D-WP(C)/1920/2026	AKSHAYA KUMAR PANDEY	2026-01-16	Page no.13 not neat and legible.
123	D-BLAPL/1419/2026	ASIT KUMAR DASH	2026-01-16	i) Page nos 42,47,78 to 87 not neat and Legible. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
124	D-WP(C)/47/2026		2026-01-16	This may registered as CRLMA
125	D-ABLAPL/1217/2026	SATYA NARAYAN MISHRA 4	2026-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deponent not furnished Authorization on behalf of other petitioner in affidavit.2. page nos. 14 and 15 not legible
126	D-BLAPL/1372/2026	SATYABRATA DASH	2026-01-16	1. page no 11 and 12 not legible
127	D-WP(C)/1573/2026	RAJKISHORE SWAIN	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
128	D-BLAPL/1425/2026	SMRUTI RANJAN ROUT	2026-01-16	i) Page no.9 not properly legible.
129	D-CONTC/1709/2026	ADV.	2026-01-16	1. Name of the opp.party not correctly furnished in Index. 2. Date of order not correctly furnished in Prayer of the petition. 3. Date of communication not correctly furnished in para no.3.
130	D-WP(C)/214/2026	MAHENDRA KUMAR SAHOO	2026-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 15 not neat.

131	D-WA/1301/2026	JATESWAR NAYAK,A.G.A	2026-01-16	1.correct and complete c. copy of impugned order to be filed. 2. Code Incorrect. i) C. copy of cause title in wp(c) no. 34888/2022 to be filed. ii) Neat copy of page no. 60,100,101 are to be filed. iii) Page mark not properly. iv) Pare no. not correctly furnished in I.A. as well as declaration. v) Op. no. 2 and 4 to 11 are in wp (c) no. 34888/2022 are not made parties in appeal memo. Put up for SR after removal of defects.
132	D-CRLREV/1384/2026	ARUNA KUMAR NAYAK	2026-01-16	Period of Delay 746 days delay,Limitation petition not filed 2.C.copy ofS.T. case No -46/92 of 2009 not filed
133	D-CONTC/617/2026	DINESH KUMAR PATRA	2026-01-16	Cause title of wp(c) no.36028 /2025 not filed. i) I.A. no. not mentioned in top of the cause title and Reference certificate.ii) For further S.R. after removal of defect.
134	D-ABLAPL/1124/2026	TUSHAR KANTI PRAHARAJ	2026-01-16	1. Annexure 1 is not attested
135	D-ABLAPL/1332/2026	NIKUNJA KUMAR ROUT	2026-01-16	.Petition not correctly addressed to Honorable Court
136	D-CRLA/38018/2025	CHEERA RANJAN SATHPATHY	2026-01-16	Status of appellant not furnished 1-Para No. wrongly furnished in declaration of I.A.No.3387/2025, 2-Vernacular certificate not furnished in I.As.
137	D-WP(C)/153/2026	BIJAYALAXMI SAHOO	2026-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Occupation of the Petitioner in para-1 not properly Furnished
138	D-WP(C)/173/2026	DILLIP KUMAR RAY	2026-01-16	1-COURT FEE IS DEFICIENT. Rs.3.00 to be paid.
139	D-BLAPL/1387/2026	BABITA DAS	2026-01-16	1. Free copy / Certified copy of Rejection order not filled. 2. H.C B.A M.W S Rs 50/- to be paid in V. Nama
140	D-WP(C)/2018/2026	AJAYA KUMAR TRIPATHY	2026-01-16	Page N0-14 15 Are not Legible
141	D-CRLMP/999/2026	SIVA SANKAR CHAINI	2026-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-WP(C)/191/2026	SWAPNA KUMAR OJHA	2026-01-16	.Receipt Showing Serv.copy To cg not Filed.
143	D-WP(C)/216/2026	MANAS KUMAR CHAND	2026-01-16	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Husband name not mentioned in the cause title.Page 15 not neat.
144	D-TRPCRL/1585/2026	BISWARANJAN DALAI	2026-01-16	provision of law not correct
145	D-ABLAPL/1059/2026	SUSANTA KUMAR BARAL	2026-01-16	1. Page no 9 not legible

146	D-WP(C)/2141/2026	PRABHU PRASAD MOHANTY	2026-01- 16	Petitioner executed Vnama not tally with cause title.
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**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 16-01-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/123/2022	CONTC/123/2022	M/S.BISWABIHARI MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.